COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 51 OF 2017 & IA NO. 143 OF 2017

Dated: 6th July, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Central U.P. Gas Ltd. ... Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board ... Respondent(s)

Counsel for the Appellant(s) : Mr. Nikhil Mathur

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

Learned counsel appearing on behalf of the appellant prays for some reasonable time on account of personal inconvenience.

Submission is placed on record.

List the matter on 10th August, 2018.

(Justice N.K. Patil) Judicial Member pk/vg (B.N. Talukdar)
Technical Member (P&NG)